

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1635
TO BE ANSWERED ON DECEMBER 05, 2024**

URBANIZING RURAL AREAS FOR HOUSING

NO. 1635. SMT. HARSIMRAT KAUR BADAL:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether the Government has any plan for urbanizing rural areas for housing without displacing existing agricultural communities;**
- (b) whether the urban development projects will ensure sustainable practices for benefitting the local populations economically, if so, the details thereof;**
- (c) whether the Government has conducted any analysis to assess the impact of urbanization on the displaced agricultural communities and if so, the details thereof; and**
- (d) whether the Government plans to adopt policies that preserve rural habitats for sustainability?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b) As per 12th Schedule of the Constitution of India, urban planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States.

The Ministry of Housing & Urban Affairs (MoHUA), Government of India has issued Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014 ([https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I\(2\).pdf](https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf)). The Chapter - 4 “Regional Planning Approach” of URDPFI guidelines 2014 deals with planning of peri-urban areas.

(c) & (d) – This Ministry has not conducted any such analysis.
